

- (a) whether income of 75 per cent rural families in the country is less than Rs. 5 thousand per month as per social-economic-caste-census-2011 (SECC-2011);
- (b) if so, the details of such census, State-wise;
- (c) whether the Government has considered any special scheme for the rural areas of the country including Bihar, Jharkhand, West Bengal and Odisha which are bearing the brunt of poverty as per SECC-2011; and
- (d) if not, the time by which such scheme is likely to be prepared along with the details thereof ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a). No, Sir.

(b). However, according to the Socio-Economic Caste Census 2011 (SECC-2011), the percentage of rural households having monthly income of highest earning household member of less than Rs. 5000 is 74.5 per cent at all India level. The State wise details are at Annexure.

(c). To address issues and concerns of members of the deprived sections of society in rural areas including those whose deprivation is because of caste, there are schemes to provide food, housing, education, scholarship for education, hostels for schooling, health, social assistance and old age and other forms of pension. This is done through major programmes namely Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for wage employment, National Rural Livelihoods Mission (NRLM) renamed as Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM) for livelihoods promotion through self-employment, Indira Awaas Yojana (IAY) for rural housing. National Social Assistance Programme (NSAP) for social assistance to rural poor. These schemes are in partnership with all the States including Bihar, Jharkhand, West Bengal and Odisha, who partly fund them and also implement them.

(d). Does not arise.

Annexure

Annexure with reference to reply of part (b) of
Lok Sabha Unstarred Question No. 534 due for reply on 26.02.2016

States/Uts	Total Households (Rural)	Monthly income of highest earning household member is < Rs. 5000 (Rural)	
	in number	in number	in per cent
ANDAMAN & NICOBAR ISLANDS	68481	34736	50.72

ANDHRA PRADESH	9344180	7430191	79.52
ARUNACHAL PRADESH	201510	144676	71.80
ASSAM	5743835	4416524	76.89
BIHAR	17829066	12667269	71.05
CHANDIGARH	15657	7046	45.00
CHHATTISGARH	4539617	4120929	90.78
DADRA & NAGAR HAVELI	45352	31371	69.17
DAMAN AND DIU	31795	14491	45.58
GOA	220731	88335	40.02
GUJARAT	6920473	4752481	68.67
HARYANA	2969509	1750716	58.96
HIMACHAL PRADESH	1263500	676312	53.53
JAMMU & KASHMIR	1601606	1080174	67.44
JHARKHAND	5044234	3866210	76.65
KARNATAKA	8048664	5560356	69.08
KERALA	6319215	4471062	70.75
LAKSHADWEEP	10929	4713	43.12
MADHYA PRADESH	11288946	9424603	83.49
MAHARASHTRA	13736107	9739678	70.91
MANIPUR	448163	290868	64.90
MEGHALAYA	485897	363652	74.84
MIZORAM	111626	85974	77.02
NAGALAND	284310	198496	69.82
NCT OF DELHI	1051097	307524	29.26
ODISHA	8622572	7578052	87.89
PUDUCHERRY	115249	80134	69.53
PUNJAB	3269467	1881889	57.56
RAJASTHAN	10223073	7474932	73.12
SIKKIM	88723	64762	72.99
TAMILNADU	10088119	7868873	78.00
TELANGANA	5643187	4248804	75.29
TRIPURA	693469	553240	79.78
UTTAR PRADESH	26015544	18635325	71.63
UTTARAKHAND	1479742	938356	63.41
WEST BENGAL	15756750	12994091	82.47
ALL INDIA	179620372	133846828	74.52

Source: Ministry of Rural Development